GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1247 TO BE ANSWERED ON 27th July 2021

COCONUT PARKS AND BANKS

1247. SHRI DIPSINH SHANKARSINH RATHOD: SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that the State of Gujarat has more than 1,600 kilometres coastline;
- (b) if so, whether the Government has plans to propose setting up of coconut parks and coconut banks, which could be an additional source of income for the farmers along the coastline;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether it is a fact that the proposal for setting up of a Coconut Development Board at Junagarh is at abeyance with the Government; and
- (f) if so, the steps being taken and the details thereof including the time limit fixed for its early approval?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): As per information available on website link https://www.mha.gov.in/MHA1/Par2017/pdfs/par2013-pdfs/ls-300413/498.pdf, the State of Gujarat has 1214.7 km of coastline.
- (b) to (d): There is no such plan under consideration as of now.
- (e) & (f): A reference dated 09.06.2015 was received from Shri Rajesh Chudasama, Hon'ble Member of Parliament (LS), seeking intervention of Hon'ble Minister of State for Agriculture and Farmer Welfare to set up a branch of Coconut Development Board at Veraval/Junagadh in Gujarat. In this regard, preliminary discussions were held on 12.09.2015 during the 'Coconut Entrepreneurs' Meet held at Junagadh. Subsequently, the State Government had identified land at Mangrol, Junadh for

establishment of an office of Coconut Development Board. However, the former leasehold tenant, M/s Shree Bharat Saraswati Mandir Sansad (SBSMS), Sharada Gram, Mangrol, Junagadh Dist., Gujarat filed a Special Civil Application SCA/5382/2016 before the Hon'ble High Court of Gujarat. The Hon'ble High Court directed to maintain status-quo pending disposal of the case. The matter is subjudice.

Recently, a reference has been received from Shri Rajesh Chudasama, through Prime Minister Office (PMO) regarding establishment of a Coconut Development Board office in Junagadh, Gujarat.
